

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 1370**  
ANSWERED ON- 11.02.2025

**FUND FOR PANCHAYAT INFRASTRUCTURE**

1370. SHRI NARESH GANPAT MHASKE:  
SHRI RAJESH VERMA:  
SHRI RAVINDRA DATTARAM WAIKAR:  
DR. SHRIKANT EKNATH SHINDE:  
SMT. SHAMBHAVI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the total funds sanctioned, disbursed and utilized for strengthening Panchayat infrastructure during the last three years, State-wise;
- (b) whether there have been notable improvements in service delivery where Gram Panchayats were newly constructed and if so, the details thereof, State-wise;
- (c) whether the allocation of computers has improved administrative efficiency and digital literacy at the panchayat level, if so, the details thereof;
- (d) whether eco-friendly materials or sustainable practices were prioritized during the construction of Gram Panchayat offices during the last three years; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(Prof. S.P. SINGH BAGHEL)

- (a) 'Panchayat' being a State subject, the primary responsibility for providing basic infrastructure facilities to the Panchayats lies with the States/UTs. The States are expected to mobilize funds from various sources, including funds released under Central Finance Commission, State Finance Commission, own source of Revenue of Panchayats, etc. for creation of basic infrastructure to ensure that the Panchayats are functioning effectively.

Nevertheless under the scheme of revamped Rashtriya Gram Swaraj Abhiyan (RGSA), approved for implementation from 2022-23 to 2025-2026, Ministry supplements the efforts of States/UTs on limited scale for creation of basic infrastructure for effective functioning of Gram Panchayats such as Construction of Gram Panchayat Bhawans, Co-location of Common Service Centres with Gram Panchayat Bhawans, and Computers, as proposed by States/UTs in their Annual Action Plans and later approved by Central

Empowered Committee. The details of the funds approved for Construction of Gram Panchayat Bhawans, Computers and CSC Colocation during 2022-23 to 2024-25 is at **Annexure-I**.

- (b) & (c) Gram panchayat Bhawans are an important tool for setting up of institutional mechanism in Panchayats/Rural Local Bodies for effective service delivery and to strengthen Governance at grassroots through Panchayati Raj Institution/ Rural Local Bodies. Additionally, co-location of Common Service Centre with the Panchayat Bhawans adds to further improvements in Public Service Delivery at the grassroots. Similarly, availability of the computers in the Gram Panchayats as well as in the Common Service Centre facilitates easy access to online services and effective working by the Panchayats on different eGovernance applications developed by the Ministry of Panchayati Raj under its e-MMP (e-Mission Mode Project) which aim at promoting digital Governance, expeditious and transparent functioning.

The Ministry has developed an eGramSwaraj, an ERP Solution for Panchayati Raj Institutions under the e-Panchayat MMP. This application encompasses all aspects of Panchayat functioning viz. planning, budgeting, accounting, monitoring, asset management etc., on a single digital platform including online payments. Most of the Panchayats are on boarded on eGramSwaraj. Further, nearly 2.41 lakh Gram Panchayats have completed online transactions for expenditure with 15th Finance Commission grants for 2024-25. Details of Gram Panchayat on-boarded on eGramSwaraj is at **Annexure-II**.

The digital literacy at the Panchayat level is also visible in the use of online applications such as AuditOnline which facilitates online audit of Panchayat accounts. Further, Apps such as Meri Panchayat and Panchayat Nirnay are being used effectively by the Panchayats. While Meri Panchayat makes information on planning, activities, and work progress accessible to the public, Panchayat Nirnay enhances transparency and management in Gram Sabha proceedings.

- (d) & (e) The Ministry does not maintain specific information on this matter. The inclusion of eco-friendly materials and sustainable practices in construction of Gram Panchayat offices varies across States and UTs align with their unique geographic and environmental conditions.

**Annexure-1**

**Annex refer to in reply to Part (a) of the Lok Sabha Unstarred Question No. 1370 answered on 11.02.2025**

Funds approved for Construction of Panchayat Bhawan, CSC Colocation and Procurement of Computers

(Amount Rs. in crore)

Sl. No	States/UTs	Funds approved for Construction of Panchayat Bhawan			Funds approved for CSC Colocation			Procurement of Computers		
		2022-23	2023-24	2024-25	2022-23	2023-24	2024-25	2022-23	2023-24	2024-25
1	Andhra Pradesh	0	0	40	20	0	0	2.5	2.5	2.5
2	Arunachal Pradesh	181.1	103.3	128.5	44.22	27	12.12	4	2	3
3	Assam	52.2	60.3	64.3	8.75	3.5	0	2.5	2.5	3.44
4	Bihar	100	56	27.2	10	10	10	1.07	1.33	1.34
5	Chhattisgarh	6.21	0	27.15	7.85	0	3	0	3	4
6	Goa	0.2	0.2	0	0	0	0	0	0	0
7	Gujarat	0	2.1	0	0	0	0	0	0	0
8	Haryana	76.6	0	1.8	23.65	0	0.45	0	0	0
9	Himachal Pradesh	58.4	20.2	18.2	77.4	26.8	21.25	1.67	0	0
10	Jharkhand	0	0	0	6	0	0	0.96	0	10.33
11	Karnataka	0	0	0	0	0	0	0	0	0
12	Kerala	0	0	0	0.32	0	0	0	0	0
13	Madhya Pradesh	0	0	10	0	0	0	0	0	2.02
14	Maharashtra	21.64	87.8	87.7	0.34	0	0	0	0	4.73
15	Manipur	4.9	2.2	2.2	0.75	0.75	0.75	0.3	0.3	0.41
16	Meghalaya	6	6	4.8	4.6	4.6	4.6	5.98	8.48	8.38
17	Mizoram	49.2	66	62.6	2.5	5	7.4	2.96	2.96	2.87
18	Nagaland	10.68	26.8	26.8	0	0	0	1.22	1.22	1.73
19	Odisha	0	0	0	0	0	0	0	0.25	0.5
20	Punjab	51.8	17.8	0	0	0	0	0	0	1.5
21	Rajasthan	8.6	5.77	2.4	7.08	2.82	0.33	6.22	0	0
22	Sikkim	4.5	4	3.4	1.5	1.5	2	0.93	0.25	0.25
23	Tamil Nadu	0	0	29.2	23	23	23	0	0	0
24	Telanagana	135	20	26.28	2.4	3.00	7.45	7.25	9.06	9.08
25	Tripura	4.4	3.99	2.94	1.15	1.2	1.2	2.37	2.6	2.6
26	Uttar Pradesh	49.33	31.13	21.34	230.6	176.51	156.58	15.72	10.89	0
27	Uttarakhand	20	39	37.9	5	10	8.65	0	2.5	13.72
28	West Bengal	0	7	19.32	0	0	0	0	0	0.56
29	Jammu & Kashmir	104.6	100	85.63	55.3	55.3	54.3	1.59	2.36	2.36
30	Andaman & Nicobar	0	0	0	0	0	0	0	0	0
31	Dadra & Nagar Haveli and Daman & Diu	2.6	0	0.8	0	0	0	0	0	0.02
32	Ladakh	0	0	0.6	0	0	0.15	0.32	0.3	0.3
<b>Total</b>		<b>947.96</b>	<b>659.59</b>	<b>650.64</b>	<b>532.41</b>	<b>350.98</b>	<b>313.23</b>	<b>57.56</b>	<b>52.5</b>	<b>75.64</b>

**Annexure-II**

**Annex refer to in reply to Part (b) and (C) of the Lok Sabha Unstarred Question No. 1370 answered on 11.02.2025.**

**Adoption of eGramswaraj Panchayat level during FY 2024-25**

S. No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent with Online Payment	Total Number of Block Panchayats	Block Panchayat onboard	Block Panchayats with Online Payment	Total Number of Zila Panchayats	Zila Panchayat onboard	Zila Panchayats with Online Payment
1	Andhra Pradesh	13328	13296	12907	660	660	639	13	13	13
2	Arunachal Pradesh	2108	2106	185	0	0	0	25	25	7
3	Assam	2662	2197	2170	191	191	185	30	29	27
4	Bihar	8054	8054	8044	534	534	529	38	38	38
5	Chhattisgarh	11596	11594	11503	146	146	146	27	27	27
6	Goa	191	191	89	0	0	0	2	2	2
7	Gujarat	14656	14594	13666	248	248	248	33	33	33
8	Haryana	6225	6221	5829	143	143	131	22	22	22
9	Himachal Pradesh	3615	3614	3509	81	81	80	12	12	12
10	Jharkhand	4345	4345	4317	264	264	262	24	24	23
11	Karnataka	5954	5954	5935	238	232	117	31	31	28
12	Kerala	941	941	940	152	152	152	14	14	14
13	Madhya Pradesh	23011	23009	22973	313	313	310	52	52	52
14	Maharashtra	27911	27834	26268	351	351	302	34	34	34
15	Manipur	3180	161	120	0	0	0	12	6	4
16	Meghalaya	6817	0	0	2241	0	0	3	3	0
17	Mizoram	842	842	832	0	0	0	0	0	0
18	Nagaland	1289	186	0	0	0	0	0	0	0
19	Odisha	6794	6794	6792	314	314	314	30	30	30
20	Punjab	13237	13222	9173	152	151	110	22	22	19
21	Rajasthan	11211	11206	10739	361	353	351	33	33	33
22	Sikkim	199	199	194	0	0	0	6	6	6
23	Tamil Nadu	12525	12525	12518	388	388	388	36	36	36
24	Telangana	12771	12768	12628	540	540	498	32	32	32
25	Tripura	1194	1176	1162	75	75	75	9	9	8
26	Uttarakhand	7795	7794	7729	95	95	95	13	13	13
27	Uttar Pradesh	57691	57691	57596	826	826	821	75	75	75
28	West Bengal	3339	3339	3338	345	345	345	22	21	21
<b>Total</b>		<b>263481</b>	<b>251853</b>	<b>241156</b>	<b>8658</b>	<b>6402</b>	<b>6098</b>	<b>650</b>	<b>642</b>	<b>609</b>

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